

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2336
TO BE ANSWERED ON 20.03.2025**

CHILD LABOURERS IN THE COUNTRY

2336. SHRI NEERAJ SHEKHAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of number of child labourers in the country as on date, State-wise;**
- (b) the details of surveys conducted to ascertain the number of child labourers in the country during last three years; and**
- (c) the details of increase/decrease in number of child labourers during the last three years, State-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, prohibits the employment of children below 14 years in any occupation or process. Additionally, it restricts the employment of adolescents between 14 to 18 years in hazardous occupations and processes. The Act provides for the strict punishment of employers for violation of its provisions.

According to the National Crime Records Bureau's latest publication "*Crime in India*," there were 476, 613, and 751 cases registered under this Act in 2020, 2021, and 2022, respectively. State-wise details of these cases are also annexed.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2336 FOR 20.03.2025 RAISED BY SHRI NEERAJ SHEKHAR REGARDING CHILD LABOURERS IN THE COUNTRY.

Number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, State / Union Territories –wise during 2020 to 2022.

S. No.	State/UT	2020	2021	2022
1.	Andhra Pradesh	37	12	15
2.	Arunachal Pradesh	1	0	3
3.	Assam	40	78	86
4.	Bihar	3	14	98
5.	Chhattisgarh	0	0	0
6.	Gujarat	39	40	42
7.	Haryana	1	12	4
8.	Himachal Pradesh	1	0	0
9.	Jharkhand	27	5	6
10.	Karnataka	54	58	62
11.	Kerala	0	3	0
12.	Madhya Pradesh	1	5	0
13.	Maharashtra	29	57	87
14.	Meghalaya	0	0	0
15.	Mizoram	0	0	1
16.	Odisha	0	6	0
17.	Punjab	11	8	13
18.	Rajasthan	30	19	28
19.	Tamil Nadu	2	26	29
20.	Telangana	147	224	175
21.	Tripura	1	0	0
22.	Uttar Pradesh	1	1	10
23.	Uttarakhand	41	25	54
24.	West Bengal	3	2	0
25.	Chandigarh	1	7	2
26.	D&N Haveli and Daman & Diu	0	0	0
27.	Delhi	6	11	36
	Total	476	613	751

Source: "Crime in India", National Crime Records Bureau (NCRB)
